


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 230/16
PETITION NUMBER	:	TP 207/17
NAME OF THE PETITIONER (S)	:	GE INDIA TECHNOLOGY CENTRE PVT. LTD.
NAME OF THE RESPONDENT (S)	:	--
UNDER SECTION	:	391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	SUMIT GARG 9818697266	Advocate (Petitioner)	

Counsel for Petitioner Company is present. He has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD.

The counsel reported that OL has already filed its report and that report from RD is ~~is~~ Registry is awaited. Registry is directed to issue notices to OL, ROC and RD.

Posted to 06.03.2017.


MEMBER (J)


MEMBER (T)